Before the Returning Officer For election to(Name of the House) From Narpatganj-46 Constituency ..

- I, ANIL KUMAR YADAV, Son of Late Singheshwar Prasad Yadav, Aged 63 Years, resident of Khajuri Bhargama, Anchal + Police Station Bhargama, Dist. Araria (Bihar), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-
 - (1) I am a candidate set up by R.J.D./am contesting as an Independent candidate.
 - (2) Details of PAN and status of filing of Income Tax Return :

SI No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (In Rupees)
1	Self	AVFPS2977J	F/4 2015-16	1147612/-
2	Spouse-	NIL	NIL	NIL
3	Dependent 1	NIL	NIL	NIL
4	Dependent 2	NIL	NIL	NIL
5	Dependent 3	NIL	NIL	NIL

(3) The following case (s) is/are pending against me in which cognizance has been taken by the court:-

SI No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL
(b)	Name of the Court, Case No. and Date of order taking cognizance	NIL
(c)	Details of Appeal (s) / Application (s) for revision (if any) filed against the above order (s)	NIL

(4) Cases in which I have been convicted by a court of law (other those referred to in Form 26)

(a)	The details of Cases, Sections of the Act and description of the offence for which convicted:	N/A
(b)	Name of the Court (s), Case No. and Date (s) of the Order (s)	N/A
(c)	Punishment Impose	N/A

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(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

 Assets in joint name indicating the extent of joint ownership will also have to be given.

in case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market values in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

 Dependent, here means a person, substantially dependent on the income of the candidate.

Details including amount is to be given separately in respect of each investment)

S. N.	Description	Self	Spouse	Depend ent – 1	Depend ent – 2	Depende nt – 3
(i)	Cash in hand	5, 64, 321				
(ii)	Details of Deposits in Bank account (FDRs, Term Deposits and all other types of Deposits including saving account), Deposits with Financial Institution, Non Banking Financial Companies and Co-operative Societies and the amount in each such deposit.	(i) SBI, Raniga nj, A/c 312053 99669, Rs. 5405.46 /- (2) SBI, Secreta riat, Patna, A/c No. – 301765 92934, Rs. – 28943.2 4/- (3) UBGB, Khajuri Hat, A/c No. – 101000 4101, Rs. – 00.0 (4) SBI, Kankarb ag, Patna, Joint A/c with spouse, –	(1) UBGB , Khajur i Hat, A/c No. – 10100 1987, Rs. 3679/- (2) SBI, Kanka rbag, Joint Accou nt, A/c No. – 10173 42047 8 , Rs. 1567.2 4/-	N/A	N/A	N/A

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		101734 20478. Rs. 1567.24 /- (5) UBGB, Khajuri Hat, A/c No. – 103011 5576, Rs. – 2846/- (6) SBI, Ranigan j, Fix Deposit – 7,52,11 5/-				
(iii)	Details of investment in Bonds, Debentures/shar es and units in companies/Mutu al Funds and other and the amount.	N/A	N/A	N/A	N/A	N/A
(iv)	Details of investment in NSS, Postal Savings, Insurance, Policies and investment in any Financial Instrument in Post Office or Insurance Company and the amount.	(1) LIC Policy No. – 52183 76408, Rs. 01 Lac, (2) LIC Policy No. – 5206 95478, Rs. 02 Lac (3) LIC Policy NO. – 52209 40949 37, Rs. 01 Lac	(1) LIC Policy No. – 52145 9553, Rs. 01 Lac,	NIL	NIL	NIL

(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	ECO Sport, Regd. NO. – JH01B N/934 7, Rs. 11 Lac Gold – 100 Gm, Rs. 03 Lac	Gold - 150 Gm., Rs. 4.5 Lac	NIL	NIL	NIL
(vii i)	Any other assets such as value of Claims/interest	Rifle 3.15 Bore, LN. – 01/99, Rs. 01	Silver - 1KG., Rs., 60000 /- NIL	NIL	NIL	NIL
(ix)	Gross Total Value	52551 97.94/-	61524	NIL	NIL	NIL

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B. Details Immovable Assets:

(Note:

- Properties in joint ownership indicating the extent of joint ownership will also to be indicated.
- 2. Each land or building or apartment should be mentioned separately in this format)

S. N.	Description	Self	Spouse	Depend ent – 1	Depe ndent - 2	Depen dent – 3
(i)	Agricultur al Land Location (s) Survey number (s)	Mouza- Khajuri , Khata – 669,	NIL	NIL	NIL	NIL
	Area (Total measurem ent in acres)	Acre – 9.57 Acre	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the land by way of developme nt, constructio n etc.	NIL	NIL	NIL	NIL	NIL
	Approximat e Current market value	01 Crore	NIL	NIL	NIL	NIL

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(ii)	Non- Agricultur al Land Location (s) Survey number (s)	(1) Mouza - Khajuri. Khata – 669 (2) Mouza - Shekhp ura, Patna, Khata – 38 (3) Mouza- Araria (Nagar Parisha d), Khata – 1418	Mouza Basant pur, Khata – 3438	N/A	N/A	N/A
	Area (Total measurem ent in acres)	(1) 200X15 0 Sq.ft. (2) 1800 Sqft. (3) 1800Sq .ft.	2100 Sq.ft	N/A	N/A	N/A
	Whether inherited property (Yes or No)	(1) Yes (1) No (3) No	No	N/A	N/A	N/A
	Date of purchase in case of self acquired property	(2) 23.01.9 9 (3) 24.03.1	30.01.1	N/A	N/A	N/A
	Cost of land (in case of purchase) at the time of purchase	(2) 45000/- (3) 5,67,60 0/-	25,00/-	N/A	N/A	N/A

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	Any investment on the land by way of developme nt, constructio n etc.	Building Constru cted	NO	N/A	N/A	N/A
	Approximat e Current market value	(1) 38 Lac (2) 42 Lac (3) 25 Lac	10 Lac	N/A	N/A	N/A
(iii)	Commerci al Buildings (including apartments) -Location (s) Survey number (s)	(1) Mouza Adiram pur, Khata - 573 (2) Mouza Khajuri, Khata No. – 202, (3) Mouza Khajuri, Khata - 669	(1) Mouza - Khajuri, Khata - 202			
	Built up Area (Total measurem ent in Sq.ft.)	(1) 36000 Sq.ft (2) 21000 Sq.ft (3) 3600 Sq.ft	5400 Sq.ft.			
	Whether inherited property (Yes or No)	(1) No (2) No (3) Yes	NO			
	Date of purchase (in case of purchase) at the time of purchase	(1) 19.12.94 & 16.12.95 (2) 26.03.10	28.06.9	R Km		

	Cost of property (in case of purchase) at the time of purchase	26000/- +4000/- (2) 41000/-	95000/*			· · · · · · · · · · · · · · · · · · ·
	Any investment on the property by way of developme nt, construction etc.	(1) IOCL Retail Outlet (2) & (3) Building Constru cted	Building Constru cted			
	Approximat e Current market value	(1) 40+15 Lac (2) 20 Lac	25 Lac			
(iv)	Residentia I Buildings (including apartments -Location (s) -Survey Number (s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurem ent in Sq.ft)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurem ent in s.ft)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL

	Any Investment on the land by way od developme nt, constructio n etc.	NIL	NIL	NIL	NIL	NIL
	Approximat e Current Marker Value	NIL	NIL	NIL	NIL	NIL
(v)	Others (Such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market value of (i) to (v) above	2.8 Crore	35 Lac	NIL	NIL	NIL

(6) I give herein below the details of liabilities/dues to public/dues to public financial institutions and government:-

(Note : Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S.N	Description	Self	Spous e	Depe ndent - 1	Depe ndent - 2	Depe ndent - 3
(i)	Loan or dues to Bank/Financ ial Intuition (s)	(1) SBI, Raniga nj, 365700 .96 KCC	NIL	NIL	NIL	NIL
	Name of Bank or F1 Amount outstanding Nature of loan	(2) SBI Raniga nj, 30 Lac CC	-			
		(3) UBGB, Khajuri, KCC 03 Lac				

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		Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name (s) Amount outstanding Nature of loan		AIL .	NIL	NIL	NIL	NIL .
		Total Number of pending cases where the court (s) have taken cognizance	١	VIL.	NIL	NIL	NIL	NIL
5.		PAN of	Year for which last Income Tax Return filed					Total Inco me Show n
		(a) Candidate	AV	FPS29	77J			
		(b) Spouse	NII	4				
		(c) Dependents	NII					
6.	3 1	Details of As	set	and Lia	bilities	in rupe	es	
		Description		Self	Spous e	Depende nt - 1		Depen dent – 3
Α.		Movable Asset (Total value)		5255 197.9 4	61524 6.24	NIL	NIL	NIL
В		Immovable Asset		3.8 Crore	35 Lac	NIL	NIL	NIL
	1	Purchase Price and Development Cost of Immovable Property (Total Value)		Purc hase Pric e- 6836 00 Inve stme nt- 1.5 Cror	Purch ase - 97.5 Thou sand. Invest ment 25 Lac			

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	ii	Approximate Current Market Price of Asset (Total Value)	4381 9518/ -	4.115 246.2 4/-	NIL	NIL	NIL
7		Liabilities					
		(i) Government dues (Total)	NIL	NIL	NIL	NIL	NIL
		(ii) Loans from Bank, Financial Institutions and other (Total)	3665 700. 96	NIL	NIL	NIL	NIL

Highest educational qualification

B.A. (Hns.)

Name of Board L.N.M.U. Darbhanga

Year 1981

(Give details of School/University education with full form of the certificate /diploma/degree course) (Name of the School/College/University and the year in which the course was completed.)



NOTARY BRBESGANJ (BIHAR)

VERIFICATION

t, the deponent, above named, do hereby verify and declare that te contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is take and nothing material has been concealed there from. I further declare that :

(a) There is no case of convocation or pending case against me other than those mentioned in items 3 and 4 above :

(b) my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

day of March

Deponent
Deponent
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4	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	N/A	N/A	N/A	N/A	N/A
(ii)	Government Dues Dues to departments dealing with government accommodation	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of water	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of electricity	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of telephones/mobiles	N/A	N/A	N/A	N/A	N/A
	Income Tax Dues	N/A	N/A	N/A	N/A	N/A
	Wealth Tax Dues	N/A	N/A	N/A	N/A	N/A
	Service Tax Dues	N/A	N/A	N/A	N/A	N/A
	Municipal / Property Tax Dues	N/A	N/A	N/A	N/A	N/A
	Sales Tax Dues	N/A	N/A	N/A	N/A	N/A
	Any other dues	N/A	N/A	N/A	N/A	N/A
	Grand total of all Govt. dues	N/A	N/A	N/A	N/A	N/A

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(8) My educational qualification is as under:

B.A. (Hns.)

(Give details of highest school/University education with full form of the certificate/diploma/degree course)

(Name of the School/College/University and the year in which the course was completed)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the Candidate	Anil Kumar Yadav		
2.	Full Postal Address	At + PO- Khajuri, PS - Bhargama, Dist Araria		
3.	Number and Name of the constituency and state	Narpatganj – 46 Bihar Legislative Assembly		
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	R.J.D.		
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL		

Note:

- Affidavit should be filed latest by 3.00 on the last date of filing nomination.
- Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- All columns should be filed up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nill" or "Not applicable" as the case may be, should be mentioned.
- 4. The affidavit should be either typed or written legibly and neatly.

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